

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Imphal the 1st September, 2014

HCM/A-69/2014-Estt/ 14185 In pursuance of this Registry's Advertisement No. HCM/A-69/2014-Estt/10981-87 dated 19.07.2014 and consequent upon interview held from 16th August, 2014 to 19th August, 2014, the following persons are selected for appointment to the post of Court Manager on contract basis in order of merit.

Sl. No.	Roll No.	Name
1.	100	Roshan Oinam
2.	76	Thouman Luckyson Maring
3.	30	Thoudam Nirpan Singh

They are to collect the offer form from this Registry and submit the same within 5 (five) days from the date of this notification.

Further, for filling up vacancies arising during the period of 7 (seven) months, the following candidates have been selected category wise in order of merit.

1. General Category :

Sl. No.	Roll No.	Name
1.	21	Heigrujam Pharida Devi
2.	34	Gurumayum Robert Sharma
3.	29	Avinash Haorongbam
4.	68	Reshmi

2. Other Backward Classes (OBC) Category :

Sl. No.	Roll No.	Name
1.	67	Wahengbam Boby Singh
2.	27	Heigrujam Rossi

3. Schedule Tribe (ST) Category :

Sl. No.	Roll No.	Name
1.	22	Sumchinmang Tonsing
2.	18	Danny Khartu Monsang
3.	79	Lanchungpu Golmei
4.	45	Khuprengsong Leivon

Sd/-
(N. Rojit Singh)
JOINT REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR

No. HCM/A-69/2014-Estt/ 14186-96
Copy to :

Imphal the 1st September, 2014

1. The Registrar, High Court of Manipur.
2. The Joint Registrar (Judl & Bench), High Court of Manipur.
3. The Director, Information & Public Relations, Government of Manipur for favour of wide publicity.
4. The Central Project Coordinator (CPC), High Court of Manipur.
- He is requested to upload the same in the official website of this Registry.
5. The Director, Doordarshan Kendra Imphal for favour of wide announcement.
6. The Assistant News Editor, AIR, Imphal for favour of wide announcement.
7. The News Editor, ISTV, Imphal for favour of wide announcement.
8. The News Editor, Impact TV, Imphal for favour of wide announcement.
9. The P.A. to Registrar General, High Court of Manipur.
10. Person concerned.
11. Notice Board/Guard File/Concerned File.


JOINT REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR